

**Satpuda Thermal Power Station No. 1
Madhya Pradesh**

1730. SHRI V.K. KHANDELWAL : Will the Minister of POWER be pleased to state:

(a) whether the payment to be borne by the Rajasthan Power Council on account of maintenance charges of Satpuda Thermal Power Station No. 1 in Madhya Pradesh is not being made regularly by the Council; and

(b) if so, the action taken by the Government in the matter?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) Satpura Power Station No. 1 in Madhya Pradesh is a joint venture of Madhya Pradesh Electricity Board (MPEB) and Rajasthan State Electricity Board (RSEB) sharing a benefit/cost in the ratio of 60% and 40% respectively between the two Boards. According to MPEB, monthly bills of maintenance charges (O&M expenses) of Satpura Power Station No. 1 are being addressed to RSEB only and not to Rajasthan Power Council.

Due to non receipt of O&M charges from RSEB, MPEB have been over-drawing power from the share of RSEB and the energy charges for retention of the RSEB's share by MPEB had been getting adjusted against their receivables towards O&M expenses for this station.

[English]

Development of National Parks and Sanctuaries

1731. SHRI D.S. AHIRE :
SHRI MANIKRAO HOLDYA GAVIT :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to develop some National Parks and Sanctuaries in the country;

(b) if so, the details thereof;

(c) the financial assistance provided to the each State and Union Territories during the last three years for development of National Parks and Sanctuaries under various Centrally Sponsored Schemes, State-wise; and

(d) the amount utilised by each State during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b) At present there are 84 National Parks and 447 Sanctuaries in the country, which have been set up by the State/Union Territory Governments concerned.

(c) and (d) The financial assistance provided to each of the States and Union Territories, and the amount spent by them during the last three years for development of National Parks and Sanctuaries are given in the Statements enclosed.

Statement

(i) *Funds Released under Central Scheme of "Development of National Parks and Sanctuaries"*

(Rs. in Lakhs)

State	1995-96		1996-97		1997-98	
	S	U	S	U	S	U
1	2	3	4	5	6	7
Andhra Pradesh	59.033	NA	52.062	48	43.39	40.82
Arunachal Pradesh	7.305	5.48	36.458	17.45	27.953	3.653
Assam	Nil	4.57	Nil	Nil	54.62	Nil
Bihar	2.26	Nil	6	NA	Nil	Nil
Goa	5.478	0.11	10.143	4.143	Nil	Nil

1	2	3	4	5	6	7
Gujarat	27.59	NA	52.728	44.44	17.005	NA
Haryana	13.13	9.49	11.04	7.64	14.57	NA
Himachal Pradesh	61.23	32.66	12.1	12.1	61.5	55.78
J&K	27.31	24.58	13.94	13.94	124.7	NA
Karnataka	108.32	88.53	225.845	225.845	78.17	NA
Kerala	64.8	54.8	34.962	21.79	49.29	38.65
Madhya Pradesh	186.2	185.25	41.873	NA	195.665	172.175
Maharashtra	35.43	17.71	13.81	13.81	48.845	NA
Manipur	25.29	25.29	23.01	23.01	13.5	NA
Meghalaya	26.25	0.55	2.57	Nil	Nil	Nil
Mizoram	7.46	7.06	4.6	4.6	13.48	NA
Nagaland	5.015	NA	4.31	4.31	15.29	NA
Orissa	50.61	16.93	8.38	5	34.22	NA
Punjab	4.975	1.77	Nil	Nil	14.03	9.16
Rajasthan	85.555	74.905	37.027	35.17	82.34	53.09
Sikkim	23.926	18.367	15.29	2.17	12.51	NA
Tamil Nadu	20.83	NA	20.25	6.28	61.284	4.434
Tripura	24.72	NA	2.29	Nil	29.81	NA
Uttar Pradesh	68.34	39.19	55.995	55.995	112.11	80.55
West Bengal	70.529	70.529	39.31	38.81	69.69	64.69

1	2	3	4	5	6	7
A&N Islands	Nil	Nil	Nil	Nil	20.56	Nil
Chandigarh	Nil	Nil	Nil	Nil	12	Nil
Dadar & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil
Daman & Diu	Nil	Nil	Nil	Nil	Nil	Nil
Delhi	Nil	Nil	Nil	Nil	Nil	Nil
Lakshdweep	Nil	Nil	Nil	Nil	Nil	Nil
Pondicherry	Nil	Nil	Nil	Nil	Nil	Nil
Total	1011.586	667.721	723.993	584.503	1206.532	523.002

S = Sanctioned U = Utilised NA = UC not sent

*(ii) Funds Released and Utilised under the Scheme of Eco-development Around Protected Areas**(Rs. in lakhs)*

State	1995-96		1996-97		1997-98	
	S	U	S	U	S	U
1	2	3	4	5	6	7
Andhra Pradesh	50.71	19.31	7.025	7.025	17.307	NA
Arunachal Pradesh	10.88	3.47	10.30	10.30	—	—
Assam	—	—	23.20	Nil	—	—
Bihar	—	—	19.84	19.84	—	—
Gujarat	11.84	—	11.05	11.05	—	—
Haryana	—	—	5.00	5.00	—	—
Himachal Pradesh	15.75	—	7.95	7.95	58.40	—

1	2	3	4	5	6	7
Jammu & Kashmir	—	—	5.00	5.00	22.49	—
Karnataka	75.15	21.73	—	—	10.46	—
Kerala	53.04	45.48	14.32	14.32	—	—
Madhya Pradesh	77.45	8.05	9.20	9.20	43.33	—
Manipur	4.45	4.45	5.00	5.00	4.75	—
Meghalaya	3.785	—	—	—	—	—
Mizoram	9.32	—	3.15	3.15	—	—
Nagaland	—	—	10.00	Nil	Nil	—
Orissa	14.85	—	21.95	Nil	20.15	—
Punjab	4.45	—	—	—	9.14	—
Rajasthan	34.875	7.65	—	—	11.93	—
Sikkim	4.35	—	23.62	23.62	—	—
Tamil Nadu	—	—	3.40	3.40	4.12	—
Uttar Pradesh	24.01	23.21	9.07	9.07	14.19	—
West Bengal	51.02	44.47	19.825	19.825	19.125	—
Total	346.15	195.84				

S = Sanctioned

U = Utilised

(iii) Funds Released and Utilised under the Scheme 'Project Elephant'

(Rs. in lakhs)

State	1995-96		1996-97	1997-98
	S	U	S	S
1	2	3	4	5
Andhra Pradesh	15.21	15.21	11.20	18.90
Arunachal Pradesh	7.52	7.52	36.50	—
Assam	—	—	—	—

1	2	3	4	5
Bihar	38.00	Nil	—	—
Karnataka	68.09	68.09	119.82	51.79
Kerala	42.75	42.25	71.96	76.87
Meghalaya	20.95	20.95	2.39	12.31
Nagaland	—	—	6.08	—
Orissa	—	—	—	48.40
Tamil Nadu	—	—	15.00	30.60
Uttar Pradesh	47.76	47.76	84.30	101.41
West Bengal	62.06	62.06	62.76	84.72
Total	301.84	263.84	410.00	425.00

S = Sanctioned

U = Utilised

Small Endangered Animals

1732. DR. BIZAY SONKAR SHASTRI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention is being given to preserve the small endangered animals like caracals, ghurals, hispid haves, flying squirrels etc.; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b) Yes, Sir. All small endangered animals are fully protected under the provisions of the Wildlife (Protection) Act, 1972. The Caracal and Hispid Hare is included in Schedule I, Goral in Schedule III and Flying Squirrel in Schedule II of the said Act. Hunting and commercial exploitation of all these and other wild animals is totally prohibited. Besides, the habitat of these endangered animals is offered full protection through a network of National Parks and Sanctuaries in different States and Union Territories.

Utilisation of Grants by Universities

1733. SHRI SANDIPAN THORAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the State-wise and University-wise Central grants financial/assistance sought and approved by the UGC under various schemes during 1997-98;

(b) the amount actually released and utilised, State-wise and University-wise;

(c) whether a good number of Universities could not utilise the funds approved and released during 1997-98; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) The information is being collected and will be laid on the Table of the House.